

## **NOTICE**

**IT IS HEREBY NOTIFIED** for information of the advocates, litigants and parties appearing in person that :

### **I**

**The** matters notified on the board dated **03.05.2019** relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996, will be taken up **on 03.05.2019 at 10.15 a.m.** in the chamber.

By order

Sd/-

**Date : 02-05-2019**  
**High Court of Bombay at**  
**Panaji, Goa.**

( Kiran A.Bagi)  
**Registrar (Judicial)**